



High Court of Tripura
Agartala

Order No. 81

Dated, Agartala, the 11th August, 2015

Hon'ble the Chief Justice has been pleased to order that henceforth, the Registry shall not accept any interim application, written objection, affidavit, counter affidavit, pleading and documents etc. (hereinafter referred as '*the document*') to be filed in any pending case, unless the copy of the same has been supplied to the concerned Counsel who are representing the different parties in that case. If the copy of the document cannot be supplied to the concerned Counsel due to his/their non-availability, the same shall be sent to the concerned Counsel by Registered Post with AD and the proof of such Registered Post shall be submitted at the time of filing of the document.

By Order,

Sd/-

(S. Datta Purkayastha)
Registrar (Vigilance)

No.F. 40 (21)-HCT/BENCH/REGISTRY/2015/ 7519-41

August 11, 2015

Copy to: –

01. The Secretary, High Court Bar Association, Agartala;
02. The Secretary, Tripura Bar Association, Agartala;
03. The Advocate General, Tripura, Agartala;
04. The Asst. Solicitor General, Govt. of India, High Court of Tripura, Agartala;
05. The Public Prosecutor, High Court of Tripura, Agartala;
06. The Govt. Advocate, High Court of Tripura, Agartala;
07. The Registrar (Judicial), High Court of Tripura, Agartala;
08. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
09. The Joint Registrar, High Court of Tripura, Agartala;
10. The Deputy Registrar(s), High Court of Tripura, Agartala;
11. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
12. The Chief Librarian, High Court of Tripura, Agartala;
13. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
14. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
15. The Assistant Registrar(s), High Court of Tripura, Agartala;
16. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this order in the website of the High Court of Tripura;
17. The Superintendent(s), High Court of Tripura, Agartala;
18. The Court Master(s), High Court of Tripura, Agartala;
19. The Sr. Grade Translator-cum-l/c. Paper Book Section, High Court of Tripura, Agartala;
20. The Bench Clerk(s), High Court of Tripura, Agartala;
21. All the Dealing Assistants (Bench Section), High Court of Tripura, Agartala;
22. Notice Board of the Court-house; and
23. Order File.

M. B. 11.8.15
Registrar (Vigilance)